

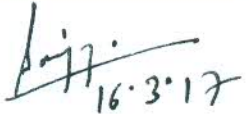
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

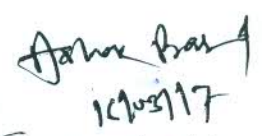
C.P. No. 40 /2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th March, 2017, 10.30 A.M

Name of the Company	Jaswant Rai Arora & Ors. -Versus- Bhabani Paper Mills Pvt. Ltd.& Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	CS SANJAY KUMAR GUPTA (PCS)	} PETITIONERS.	 16.3.17
2.	CS. ROHIT KUMAR KESHRI (PCS)		

1.	SURENDRA KUMAR MAHAPATRA	} Respondents	 16.3.17 Surendra Kumar Adv 16.3.17
2.	ASHOK PRASAD, ADVOCATE		

ORDER

Ld. Counsels for the petitioner and the respondents are present.

Ld. Pr. CS for the petitioner concluded his arguments. Ld. Counsel for the respondent made a request that case may be adjourned. This petition is pending since 2013. Prayer is allowed